13-03-2023 Regarding implementation of Reclamation of Problem Soils (RPS), a sub scheme of the Rashtraiya Krishi Vikas Yojana (RKVY)- Laid. MATTERS UNDER RULE-377 Duggal, Smt. Sunita Farmers' Welfare

Title : Regarding implementation of Reclamation of Problem Soils (RPS), a sub scheme of the Rashtraiya Krishi Vikas Yojana (RKVY)- Laid.

SUNITA DUGGAL (SIRSA): I would like to draw your attention to a major issue concerning the future of farmers in my Parliamentary Constituency where the twin problem of soil salinity and waterlogging in major parts is creating challenges for farmers in the region. These soils occur mainly in northern parts of Sirsa district of Haryana i.e. Odhan, Baragudha and Sirsa blocks and parts of Dabwali, Nathusari Chopta and Rania blocks. The extent of salinity in a waterlogged area is 35 to 40 deci Siemens per meter (dS/m) against the normal limit of 2 dS/m. The Government is implementing Reclamation of Problem Soils (RPS) as a subscheme of Rashtriya Krishi Vikas Yojana (RKVY) since 2016-17 for development of problem soils on pilot basis in 15 States to bring such land under cultivation. Indian Council of Agricultural Research (ICAR) has developed technologies for reclamation of bad soils which have been found to be effective strategies in managing sodic as well as saline soil of arid regions. I, therefore, urge upon the Government to increase the aid, both financial and technical, to Haryana including my Parliamentary Constituency of Sirsa. It is necessary to reclaim thousands of acres of land which is imperative for food security of people.